

**The Minister of Industry (Shri Manubhai Shah):** (a) to (d). An application from a party for a licence under the Industries (Development and Regulation) Act, 1951, to effect a substantial expansion, for increasing their capacity to manufacture steel structurals has been received. This scheme of expansion includes the manufacture of pylons also. The expansion scheme provides for the employment of 20 persons. Government have approved the scheme and it is proposed to issue a licence to them, on completion of all necessary formalities.

**Shri Warrior:** May I know when it will be possible for the factory to start this expansion schemes for this manufacture?

**Shri Manubhai Shah:** Very soon.

#### Industrial Training Centres

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\*1269. { Shri Vasudevan Nair:  
Shri Kunhan:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government are aware that many who have qualified from the industrial training centres are unemployed; and

(b) if so, steps taken in the matter?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) No, generally most of them are employed.

(b) Does not arise.

**Shri Vasudevan Nair:** If I point out the names of those who are unemployed for the last so many years after getting training with stipend from the Government, will the Government take the necessary action?

**Shri Abid Ali:** Certainly, if the persons are registered with the Employment Exchanges and the names are communicated to us also, we will do all that is possible to help them.

**Shri Vasudevan Nair:** Is it not proper, as they are given Government

stipend during training, that the Government should have some responsibility to get them employment? Should they not get some preference?

**Shri Abid Ali:** The Employment Exchanges render them necessary help. If these men are not registered with the Employment Exchanges, they may have remained out of employment.

**Shri Thimmalah:** May I know whether there is any co-ordination between industrial factories and the training centres in recruiting these trained candidates whenever there are vacancies in these factories?

**Shri Abid Ali:** Selection for training is made with the help of a committee in which the industries are also represented. Also an Advisory committee consisting of employers visit these training centres and give their guidance and help.

**Mr. Speaker:** Hon. Members evidently want to know, inasmuch as training centres have been established by the Government, whether preference is given to them and whenever any employer wants a particular kind of technician, the Employment Exchanges will write to these centres to give names and whether such kind of encouragement is given to them.

**Shri Abid Ali:** The fact is that out of about 65,000 persons trained, a very large number have been employed so far as our information goes. Very few who were trained this year have been registered with the Employment Exchanges and necessary help is rendered to them. With regard to the suggestion made, certainly, if their names and qualifications are made aware to the employing establishments, they are employed. Preference, again, is on the basis of persons who have applied. According to the qualifications of the candidates, they are given preference.

**Shri Thimmalah:** My question was whether there is co-ordination. There are Government industries. These are Government training institutions. When the candidates are trained and

they are ready to accept jobs, will the factory authorities recruit candidates from the training centres? Is there co-ordination between Government factories and training centres? That is what I wanted to know

**Shri Abid Ali:** In fact, a large number of them get employment offers before they complete their training period. There is co-ordination.

**Shri P. C. Bose:** May I know whether the training is given in such a way that it meets the requirements of the factories roundabout that centre?

**Shri Abid Ali:** Exactly, that is the position. It is being reviewed and revised from time to time.

**Shri B. S. Murthy:** May I know whether these industrial training centres maintain any register and see whether all the trainees are appointed or not?

**Shri Abid Ali:** We introduced a scheme by which, postcards were given to these trainees so that they may inform us whether they are employed and when they are employed. Very unfortunately, they did not oblige us even by returning these postcards filled in.

**Shri Punnoose:** On a point of order Sir, the hon. Minister said that almost all of them are employed and there is no one unemployed. Now he says that they have not informed. The fact is that the Government has not got the information. He was telling the House that they are already employed.

**Mr. Speaker:** They are different and distinct. After undergoing training, they indicate to them whether they are employed, that is one thing. Another thing is whether all of them have got employment or not. Once they get employment, they do not care to write. That is another thing. Shri Thimmiah wanted a Register. After being employed they may cease to be employed. The question was whether throughout their life, whether you

maintain a register to know how exactly they are employed. That is how I understood the question. Next question.

### Leather Industry

\*1270. **Shri B. S. Murthy:** Will the Minister of Commerce and Industry be pleased to state:

(a) the steps taken to develop superior varieties of leather in India to discourage the present imports therefor, and

(b) the place where the pilot projects of this are at work?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b) A statement is laid on the Table of the House [See Appendix III, annexure No 122].

**Shri B. S. Murthy:** May I know what is meant by import of suitable raw hides and what are the countries which are supplying these suitable raw hides?

**Shri Manubhai Shah:** That is a very small portion of the total requirements. They are special skins and hides without which some spare parts and some adjuncts of the manufactured goods cannot be made. Most of them come from Australia and some from Argentina. The value of them is hardly Rs 6 lakhs.

**Shri B. S. Murthy:** May I know

**Mr. Speaker:** The value is only Rs 6 lakhs. Next question.

**Shri B. S. Murthy:** This is something else. Six lakhs, I have left long ago.

Four Regional Small Industries Service Institutes are supposed to have been established. May I know whether the technical guidance given by these institutes to the artisans engaged in the industry is quite efficacious because the regions are too large to cater to the needs of each artisan?

**Shri Manubhai Shah:** Each of these Institutes send annual reports and they are placed on the Table of the